

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3108
ANSWERED ON:31.07.2014
ROADS UNDER PMGSY
Yadav Shri Hukmdev Narayan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether several roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are still lying incomplete in Madhubani and Darbhanga regions of Bihar;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken on the representations made by Members of Parliament for an inquiry into the Detailed Project Report (DPR) submitted by IL & FS company along with the reasons for delay in this regard;
- (d) whether roads have not been constructed in residential areas due to incorrect DPR and bridges and culverts have not been constructed at the right places;
- (e) if so, whether it is proposed to complete the unfinished works of all these roads by giving a special package to Bihar; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): As reported by the State, the status of progress of roads sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) for Darbhanga and Madhubani districts in the State of Bihar is as under:

Period of sanction	No. of roads	Length (in Km in crore)	Cost (Rs. in crore)	Completed	In progress	Dropped Tender
Upto March, 2010	322	946	539	239	47	36
2012-13 (Sanctioned in June, 2012)	82	209	117	22	55	5
2013-14 Batch-I (Sanctioned in Sept, 2013)	357	815	567	-	350	243
2013-14 Batch-II (sanctioned in Feb, 2014)	236	590	423	-	-	-
Total	997	2,560	1,646	261	452	41

The main reason for delay is the limitations in the execution and absorption capacity of the State.

(c) & (d): Ministry of Rural Development had received complaints dated 16th March, 2012, 10th April, 2012 and 07th May, 2012 from the Hon'ble Member of Parliament regarding wrong preparation of Core- Network by the State of Bihar and wrong preparation of DPRs by IL & FS Company for the State for implementation of PMGSY. A team of officers was detailed to the State to submit the report on the complaints made by Hon'ble Member of Parliament. The report submitted by the said Team has been sent to the State to send the comments and for initiating appropriate actions.

(e) & (f): "Rural Roads" is a State subject and PMGSY is a one- time special intervention of Central Government to improve the rural

infrastructure through construction of roads. Cost of any additional works over and above the sanctioned cost under PMGSY, required to further improve the rural road infrastructure, is to be borne by the State.